

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

CP No. 113 (ND)/2017

CORAM:

**PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)**

**SH. R. VARDHARAJAN
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
4.12.2017**

**NAME OF THE COMPANY: Naveen Kapoor Vs. M/s Prima Technologies
Pvt. Ltd.**

SECTION OF THE COMPANIES ACT: 241/242

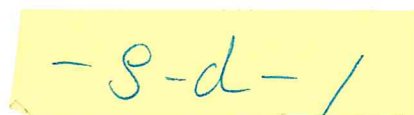
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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ORDER

Re-notified to 19.12.2017.



**(S. K. Mohapatra)
Member (T)**



**(R. VARDHARAJAN)
Member (J)**